

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Original Suit (s). No(s).4/2021

THE STATE OF WEST BENGAL

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

(IA No. 105458/2021 - EX-PARTE AD-INTERIM RELIEF)

Date : 04-10-2021 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Kapil Sibal, Sr Adv
Mr. Sidharth Luthra, Sr Adv
Mr. Bishwajit Bhattacharyya , Sr. Adv
Mr. Sanjay Basu, Adv.
Mr. Suhaan Mukerji, Adv.
Mr. Sukhendu Sekhar Ray, Adv.
Mr. Vishal Prasad, Adv.
Ms. Chitralkha Das, Adv.
Mr. Abhishek Manchanda, Adv.
Mr. Sayandeep Pahari, Adv.
M/S. Plr Chambers And Co., AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Notice has been served on the Union of India
before 20.09.2021 according to the office report.
There is no appearance on behalf of the Union of India
today.

List Interlocutory applications on 22.10.2021.

Any objection by the respondent may be filed in
the meanwhile.

(B.Parvathi)
Court Master

(Anand Prakash)
Court Master